

(a) whether any of the former ruling princes has voluntarily offered to relinquish his privy purse ;

(b) whether any of them has demanded an increment in his existing privy purse ; and

(c) whether any or all of them have expressed willingness to forgo their special privileges but not their purses ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) No, Sir.

(b) The Nizam of Hyderabad represented for an increase in his privy purse but the Government are not considering any increase in his privy purse. Government have just received a representation from the Ruler of Kalahandi that his privy purse should be increased.

(c) No, Sir.

DELHI POLICE

*350. **SHRI S. M. BANERJEE :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Delhi policemen who were arrested and are under prosecution have been reinstated in their jobs ; and

(b) if not, whether there is any proposal to take them back after a departmental enquiry ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) No, Sir.

(b) No, Sir. The cases against the policemen are still pending in the courts.

NATIONAL ACADEMY OF SCIENCES AND TECHNOLOGY

*351. **SHRI YOGENDRA SHARMA :** Will the Minister of EDUCATION be pleased to state :

(a) whether the Round Table on Science and Technology held recently in Delhi had suggested the evolution of a National Academy of Science and Technology by bringing together all professional scientific associations and academies in the country ; and

(b) if so, the decision taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : (a) Yes, Sir the Round Table has recommended that either the existing four major scientific societies should be amalgamated or, alternatively, a separate National Academy of Science and Technology set up.

(b) The matter is under consideration.

PERMITS FOR ARMS

*352. **SHRI SAMAR GUHA :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of fresh permits issued for rifles, ordinary guns and small arms after the General Election, State-wise, and their number for the year preceding last elections ;

(b) whether any sudden increase in issuing of permits for licensed guns and small arms has been marked in any state ;

(c) if so, the reasons thereof ; and

(d) whether Government have any plan to issue free arms to people living in the border areas adjoining China and Pakistan and living in the sensitive regions of Naga and Mizo hostiles ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). The information has been called for from the State Governments who are concerned with the grant of permits (licences) for arms. The information will be placed on the table of the House on receipt.

(d) No, Sir.

AUTONOMY FOR JAMMU

*353. **SHRI HEM BARUA :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that a powerful movement for "autonomy" is growing at present in the Jammu province of the State of Jammu and Kashmir ;

(b) if so, the institutions of individuals connected with this movement ;

(c) the reasons behind this demand ; and